

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION Nos.559/2012, 531/2015,**  
**30/2013, 35/2012, 563/2012**

**Date of Decision: 1<sup>st</sup> February, 2019**

**CORAM: R. VIJAYKUMAR, MEMBER (A)**  
**RAVINDER KAUR, MEMBER (J)**

Jagveer Deosaran Dhakolia,  
Age: about 47 years,  
(Date of Birth : 04.07.1965)  
Worked as : Casual Labourer  
(Service Certificate dated  
22.08.1984 & 21.11.1988)  
under D.M.O. IGP, Central  
Railway, Igatpuri, Nashik,  
Maharashtra State and  
Residing at: Samarth Nagar,  
Talegaon Road, Igatpuri,  
District Nashik.

... *Applicant*  
in OA No.559/2012

Shri Abdul Rafik Abdul Karim  
Age : about 47 years,  
(Date of Birth : 01.01.1968)  
Worked as : Ex-Casual Labourer,  
under Assistant Loco Forman  
Badnera, Central Railway,  
Bhusawal and Residing at behind  
Quarter No.581, Haddiwalli Chawal,  
Hanuman Mandir, Bhusawal Tal -  
Bhusawal District: Jalgaon  
Pin Code - 425 201,  
State of Maharashtra.

... *Applicant*  
in OA No.531/2015

Laxman Hiroo Hindole  
S/o. Hiroo Hindole,  
Age : About 47 years,  
(Date of Birth : 01.01.1965  
Worked as Causal Labourer  
(Certificate dated 18.02.1993)  
under PWI (P-Way Inspector)  
(R), Nerul, Mumbai Division,  
Central Railway, Maharashtra  
State and  
Residing at :

Thakurwadi Station,  
Post : Beed Budruk,  
Taluka - Karjat, Dist.Raigarh,  
Maharashtra State:

... *Applicant*  
in OA No.30/2013

Kewal Ram Bhimaji  
S/o Bhimaji Chenya Singh,  
Age : About 49 years,  
(Date of Birth:08.03.1963)

Worked as : Casual Labourer  
(Card No.330520)

Under PWI (P-Way Inspector)

R.C.F. Project, Panvel,

Maharashtra State and

Residing at : Room No.198, Galli  
No.1, Ananda Nagar, Kopri Bridge,  
Near Thakur Kirana Shop,

Thane (East),

Pin - 400 603,

Maharashtra State.

... *Applicant*  
in OA No.35/2013

Arjun Murlidhar Mali  
S/o. Murlidhar Deoram Mali,  
Age : About 52 Years,  
(Date of Birth : 18.11.1959)

Worked as : Casual Labourer  
(Card No.246291)

Under PWI (P-Way Inspector)

(C) Igatpuri, Nashik Division

Nashik, Maharashtra State and

Residing at: Shangal Wadi,

Post : Igatpuri,

District : Nashik-422403. ... *Applicant*

in OA No.563/2012

(By Advocate Shri Vicky Nagrani alongwith Ms.  
Vaishali Agane)

## VERSUS

1. The Union of India,  
Through :  
The General Manager,  
Central Railway, CSTM,

Mumbai - 400 001.      ... **Respondent in**  
**all OAs.**

2. The Divisional Railway Manager,  
DRM's Office,  
Central Railway,  
Bhusawal Division,  
Bhusawal - 425 201.      ... **Respondent in**  
**OA No.531/2015**

2. The Divisional Railway  
Manager, Central Railway,  
Mumbai Division,  
CST, Mumbai - 400 001. ... **Respondent in**  
**OA Nos.559/2012, 30/2012**  
**35/2013 & 563/2012**

*(By Advocates Shri V.S. Masurkar in OA  
Nos.559/2012, 30/2013, 35/2013 & 563/2012 and  
Shri V.D. Vadhavkar in OA No.531/2015)*

**ORDER (ORAL)**

**Per: R. Vijaykumar, Member (A)**

When the case was called, learned counsels concurred that the present applicants were identical to those considered for decision in the judgment of the Hon'ble High Court of Bombay in Writ Petition No.870/2017 decided on 25.07.2018 and on *pari passu basis*, these OAs are dismissed on the ground of delay in conformity with the orders of this Tribunal as upheld in the judgment of the Hon'ble High Court. All

the MAs stand closed. No orders as to  
costs.

(Ravinder Kaur)  
Member (J)

(R. Vijaykumar)  
Member (A)

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